Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SEAM INDUSTRIES LIMITED Date of Commencement of Liquidation: 22-09-2022; List of Stakeholders as on Date: 20-12-2023; Name of IP: Mr. Amit Chandrashekhar Poddar; Process Number: 1; Last 5 digitof registration number: 10792

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	2	765119297	2	765119297	0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	68	20124924	68	16651913	0	3473011	0	Annexure 5
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	5	351048019	5	351048019	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	46	153131080	46	142756970	0	10374110	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	31048813	2	31046513	0	2300	0	Annexure 9
Total		123	1320472133	123	1306622712	0	13849421	0	